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**THE HIGH COURT OF KERALA**

Ernakulam – 682 031
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Dated : 20.11.2019

No. D9B(2) - 89670/2019

NOTIFICATION

Sub: The High Court of Kerala – Vacation and Holidays for the year 2020 – regarding

Summer Vacation: From 13th April 2020 (Monday) to 17th May 2020 (Sunday) (both days inclusive).

Onam Holidays: From 27th August 2020 (Thursday) to 5th September 2020 (Saturday) (both days inclusive).

Christmas Holidays: From 23rd December 2020 (Wednesday) to 31st December 2020 (Thursday) (both days inclusive).

<i>Name of Holidays</i>	<i>Days of the week</i>	<i>Date</i>
All Sundays and Second Saturdays of each English Month		
Mannam Jayanthi	Thursday	02/01/2020
Republic Day	Sunday	26/01/2020
Sivararthri	Friday	21/02/2020
Maundy Thursday	Thursday	09/04/2020
Good Friday	Friday	10/04/2020
Easter	Sunday	12/04/2020
Vishu/Dr.B.R.Ambedkar Jayanthi	Tuesday	14/04/2020
May Day	Friday	01/05/2020
Id-ul-Fitr (Ramzan) *	Sunday	24/05/2020
Karkkadaka Vavu	Monday	20/07/2020
Id-ul-Ad'ha(Bakrid)*	Friday	31/07/2020
Independence Day	Saturday	15/08/2020

<i>Name of Holidays</i>	<i>Days of the week</i>	<i>Date</i>
Ayyankali Jayanthi	Friday	28/08/2020
Muharram*	Saturday	29/08/2020
First Onam	Sunday	30/08/2020
Thiruvonam	Monday	31/08/2020
Third Onam	Tuesday	01/09/2020
Fourth Onam/Sree Narayana Guru Jayanthi	Wednesday	02/09/2020
Sreekrishna Jayanthi	Thursday	10/09/2020
Sree Narayana Guru Samadhi Day	Monday	21/09/2020
Gandhi Jayanthi	Friday	02/10/2020
Mahanavami	Saturday	24/10/2020
Vijayadasami	Monday	26/10/2020
Milad-i-Sherif *(Birthday of Prophet Muhammed)	Thursday	29/10/2020
Deepavali	Second Saturday	14/11/2020
Christmas	Friday	25/12/2020

- Note :
1. * Subject to change depending on the sighting of the moon.
 2. Employees belonging to Nadar Community are permitted to avail restricted holiday on Thursday ,12th March 2020- Ayya Vaikunda Swami Jayanti.
 3. Employees belonging to Brahmin Community are permitted to avail restricted holiday on Monday, 3rd August 2020- Aavani Avittom
 4. Employees belonging to Viswakarma Community are permitted to avail Restricted Holiday on Thursday, 17th September 2020- Vishwakarma Day.
 5. 1st and 3rd January 2020 -Wednesday and Friday , will be non sitting days for the High Court.

(By Order)


K. Haripal
Registrar General

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To

The Chief Secretary to Government, Government Secretariat, Thiruvananthapuram (with C/L)
The Secretary to the President of India, New Delhi (with C/L).
The Secretary General, Supreme Court of India (with C/L).
The P.S. to the Governor of Kerala, Thiruvananthapuram (with C/L).
The Addl. Chief Secretary to Government, Home(C) Department, Thiruvananthapuram (with C/L) 3 copies .
The Law Secretary, Law Department, Government Secretariat, Thiruvananthapuram.
The Registrar Generals of all High Courts (with C/L).
The Accountant General (Kerala), Thiruvananthapuram (with C/L).
The Office of Accountant General (Kerala) at Ernakulam, Thrissur, Kottayam, Kozhikode.
The Registrar of Companies, Kerala, Company Law Bhavan, BMC Road, Thrikkakara, Kochi-
Thrikkakara, Kochi - 682 021.
The Registrar, Income Tax Appellate Tribunal, Chennai -- 31
The Income Tax Commissioner, Kerala Circle, Ernakulam
The Advocate General, Kerala Ernakulam.
The Director General of Prosecutions, Ernakulam.
The Additional Advocate General, Ernakulam. (2)
The Additional Director General of Prosecutions, Ernakulam (2)
The State Attorney, Advocate General's Office, Ernakulam.
The Senior Standing Counsel, Government of India (Taxes), Ernakulam.
The Assistant Solicitor General of India, Ernakulam.
The Official Liquidator, KSHB Buildings, IIIrd Floor, Opp.NPOL, Thrikkakara, Kochi - 682021
The Registrar Lok Ayukta, Thiruvananthapuram.
The Secretary, Ombudsman for Travancore & Cochin Devaswom Boards. Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The Secretary, Indian Federation of Women Lawyers, Kerala Branch, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam.
The Secretary, Bar Association, Ernakulam.
The Secretary, Bar Council, Ernakulam
The Secretary, Indian Law Institute, Ernakulam.
The Director of Public Relations, Thiruvananthapuram.
The Editor, ILR, Kerala Services, Ernakulam.
The Director of Printing & Stationery, Thiruvananthapuram.
The Superintendent of Government Presses, Thiruvananthapuram (for publication in the next issue of Kerala Gazette)
The Administrator, Union Territory of Lakshadweep, Kavaratti.
All District Judges and Motor Accidents Claims Tribunals and Additional Motor Accidents Claims Tribunals.
The District Judge, Kavaratti.
All Family Courts.
The State Transport Appellate Tribunal, Ernakulam.
The Special Judge (SPE/CBI) I, II & III Ernakulam
The Special Judge (SPE/CBI), Thiruvananthapuram.
The Special Judge for Idamalayar Investigations, Ernakulam.
The Special Judge (NDPS Cases), Thodupuzha and Vadakara.
The Special Additional Sessions Court (Abkari Cases), Kottarakkara.
The Wakf Tribunal, Kozhikode.
The Forest Tribunal, Kozhikode.
The Special Additional Sessions Judge (Marad Cases), Kozhikode.
The Tribunal for Local Self Government Institutions, Thiruvananthapuram.
The Additional District and Sessions Court for the trial of cases relating to atrocities and sexual violence against women and children, Ernakulam, Thiruvananthapuram and Kozhikode

The Special Court for trial of offences under SC/ST (POA) Act cases Manjeri, Mananthavadi & Mannarkkad.

The Central Administrative Tribunal, Ernakulam Branch, Ernakulam.

The Railway Claims Tribunal, Ernakulam.

The Armed Forces Tribunal, Cochin.

The Presiding Officer, Central Government Labour Tribunal, Ernakulam.

The Assistant Registrar, Income Tax Appellate Tribunal, Cochin.

The Kerala Administrative Tribunal, Thiruvananthapuram - 35.

The University Appellate Tribunal, Thiruvananthapuram.

The Kerala Co-operative Tribunal, Thiruvananthapuram.

The Enquiry Commissioner and Special Judge, Thiruvananthapuram, Kottayam, Thrissur & Kozhikode.

The Kerala Agricultural Income Tax and Sales Tax Appellate Tribunal, Thiruvananthapuram, Kottayam, Ernakulam, Palakkad and Kozhikode.

The Presiding Officers of Labour Courts at Kollam, Ernakulam, Kozhikode and Kannur.

The Industrial Tribunals, Kollam, Alappuzha, Kozhikode, Palakkad and Idukki.

All Chief Judicial Magistrates.

The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam, Thrissur & Thalassery.

The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.

The Workmen's Compensation Courts at Thiruvananthapuram, Kollam, Ernakulam, Kottayam, Thrissur, Kozhikode & Kannur.

The Temporary Special Additional Chief Judicial Magistrates Court (Special Additional Chief Judicial Magistrate Court to try the cases under the prize Chits and Money Circulation Scheme (Banning) Act, 1978), Thrissur.

The Member Secretary, KELSA, Ernakulam.

The Director, Mediation & Conciliation Centre, Ernakulam.

The Secretary, High Court Legal Services Committee, Ernakulam.

The Director of the Kerala Judicial Academy, High Court.

The Special Court of Judicial Magistrate of the First Class (Special Additional Chief Magistrate Court) for the trial of criminal cases against MPs/MLAs of Kerala, Ernakulam.

The Additional Director of the Kerala Judicial Academy, High Court.

The Additional Registrar (General Administration), High Court.

The Joint Registrars, High Court.

The Deputy Registrars, High Court.

The Deputy Director, Kerala Judicial Academy, High Court.

The Protocol Officer, High Court.

The Public Relations Officer, High Court.

The Finance Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Assistant Director, Kerala Judicial Academy, High Court.

The Assistant Registrars and Chief Librarian, High Court.

The Court Officer to the Chief Justice, High Court.

The Assistant Public Relations Officer, High Court.

The P.A. to Chief Justice, High Court.

The Private Secretaries to the Judges, High Court.

The Security Officer, High Court.

The Assistant Engineer, High Court.

The Superintendent (Vehicles), High Court.

The Confidential Assistants to the Registrars, High Court.

The Court Managers, High Court.

All Sections, High Court.

The Secretary, Gazetted Officers Association, High Court.

The Secretary, High Court Staff Association, High Court.

The Secretary, Kerala High Court Employees Union, High Court.
The Secretary, Kerala High Court Staff Federation, High Court.
The Secretary Kerala High Court Employees Co-operative Society, High Court.
The Notice Board, High Court (3 copies)
The Administrative Records Section, High Court (2 copies).
The D3 Seat, High Court.
The F5 Seat, High Court.
The file/Stock file.

Copy submitted to

The Honourable Judges.